

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 95/(MAH)/2011

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Mr. Aditya Khanna

V/s.

M/s. Ambika Zugkraft Park Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Ms. Khushboo Shah Rajani ilb MDP & Partners .	Advocate for Respondents	

ORDER

C.P. No. 95/397-398/CLB/MB/MAH/2011

1. None for Petitioner. The Learned Representative of the Respondent is present.
2. For want of time the matter is adjourned to **02.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)